

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP No. 09/241/HDB/2024

AND

IA (CA) 55 & 58/2024 in CP No. 09/241/HDB/2024

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

M/s. Giridhari Homes Pvt Ltd

...Petitioner

AND

M/s. Kancharla & Giridhari Homes & 13 others

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CP No. 09/241/HDB/2024

For hearing, matter adjourned to 10.05.2024.

IA (CA) 55 /2024

Orders not pronounced. **Matter re-posted for orders on 10.05.2024.**

IA (CA) 58/2024

Orders not pronounced. **Matter re-posted for orders on 10.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)